

12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 71/BB/2020	For admission (obj not filed)	Sec 7 of I&B code 2016	Altico Capital India Ltd	Sankeerth Vittal for Keystone Partners	Yusun Estates Pvt Ltd	Aditya Narayan for Saakshya law

ADVOCATE FOR PETITIONER/s: *Mr. Pradeep Nayak for the Petitioner through VC*

ADVOCATE FOR RESPONDENT/s: *Mr. Aditya Narayan for the Respondent through VC*

ORDER

Heard Mr. Pradeep Nayak, learned Counsel for the Petitioner and Mr. Aditya Narayan, learned Counsel for the Respondent. Learned Counsel for the Respondent seeks time to work out a settlement.

Post the case on **22.03.2021**. In the meanwhile objections/status of discussions may be filed by the Respondent.


MEMBER(T)


MEMBER(J)

Verified
Puja


Court Officer